

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:3499
ANSWERED ON:18.04.2005
SEA FOOD PARK
Dhanaraju Dr. K.

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether a Sea Food Park has been set up in Kerala in joint venture;
- (b) if so, the details thereof;
- (c) whether the Government proposes to set up such Sea Food Park in the other coastal States; and
- (d) if so, the steps the Union Government proposes to take to pursue the State Government to provide funds for the same?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHA)

(a) & (b): A Food Park for processing of fish has been set up at Aroor, Kerala by M/s Seafood Park (India) Ltd., a subsidiary company formed by Marine Products Infrastructure Development Corporation (MIDCON) (A Joint Venture of Marine Products Export Development Authority (MPEDA) and Kerala Industrial Infrastructure Development Corporation (KINFRA)) and sea food processors. The project provides for common infrastructure facilities for fish processing units.

(c) & (d): The Ministry does not set up Food Parks on its own. However, the Ministry of Food Processing Industries provides financial assistance for overall development of the Food Processing Industry including for setting up of Food Parks. Assistance @ 25% of the project cost in general areas and 33.33% in difficult areas subject to a maximum of Rs. 4.00 crores on prescribed activities is provided to viable projects. The Ministry has been pursuing with States for the submission of viable proposals.